

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 5

C.P. (IB)/33(MB)2024

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **24.07.2024**

NAME OF THE PARTIES: **KATALINE INFRA-PRODUCTS PRIVATE LIMITED V/s ROADWAY SOLUTIONS INDIA INFRA LIMITED**

Section 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

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- 1) Mr. Soyaib Kareer, Ld. Counsel for the Operational Creditor and Mr. Sushant Kareer, Ld. Counsel for the Corporate Debtor are present.
- 2) The matter is fully heard by this Bench and today kept on Board to take on record written submissions. Counsel for the Operational Creditor submits that they have filed and placed on record their written submissions. However, Ld. Counsel for the Corporate Debtor submits that he will file their written submissions till 13:00 pm, today, and handover the same to the Court Officer. The said submissions are noted. Written submissions of the Operational Creditor is taken on record. The matter is Reserved for Orders.

Sd/-

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PRABHAT KUMAR
MEMBER (TECHNICAL)

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)